

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

No. 27025-27125 /Genl./HCS/2023

Dated, Delhi the 24 JUL 2023

Sub : Circulation of copy of Judgment dated 13.04.2023 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1890/2014, titled "B.S. Hari Commandant Vs. Union of India & Ors." for information.

Copy of the letter no. 9769/E.3/Estt.II/DHC dated 17.05.2022 bearing diary no. 965/B dated 21.07.2023 issued by Hon'ble High Court of Delhi passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1890/2014 titled "B.S. Hari Commandant Vs. Union of India & Ors." is being circulated with the information that the same in accordance with earlier letter no. 19191-19291/Genl./HCS/2023 dated 22.05.2023 whereby a copy of Judgment dated 13.04.2023 was circulated. It may be treated for information : -

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.


(RAKESH PANDIT)

Officer-in Charge, Genl. Branch, (C)
Addl. District & Sessions Judge,
Tis Hazari Courts, Delhi

Encls. As above.

HIGH COURT OF DELHI: NEW DELHI
(Establishment-II Branch)

No. 9769 /E.3/Estt.II/DHC
Date :- 17.05.2023

From

The Registrar General
High Court of Delhi
New Delhi

To

The Registrar,
Central Administrative Tribunal (Principal Bench),
61/35, Copernicus Marg, New Delhi-110001

The Registrar,
Debt Recovery Tribunal
4th Floor, Jeevan Tara Building,
Parliament Street, New Delhi-110001

The Registrar,
Debt Recovery Appellate Tribunal
Apartment No. 318, 3rd Floor, Hotel Samrat,
Kautilya Marg, Chanakyapuri,
New Delhi-110021

The Registrar,
G-Block, Vikas Bhawan,
IP Estate, New Delhi-110002

The Registrar,
Industrial Dispute Tribunal
R.N. 38, Block-A,
Karkardooma Court Complex, Delhi-110032

The Registrar,
Delhi School Tribunal
Old Patrachar Building, Lucknow Road,
Timarpur, Delhi-110054

The Registrar,
NDMC/MCD Tribunal,
Room No.-29, Tis Hazari Court,
New Delhi-110054

The Registrar,
Rent Control Tribunal
Tis Hazari Courts, New Delhi-110054

The Registrar,
Motor Vehicle Act Tribunal,
Tis Hazari Courts, New Delhi-110054



The Registrar,
Railway Claim Tribunal Act
Principal Bench
13/15, Mall Road, Delhi-110054

The Registrar,
Workman Compensation Tribunal
Tis Hazari Courts, New Delhi-110054

The Registrar,
Employee Provident Fund Tribunal
Court Room No. 511, 5th Floor, A Wing,
Dwarka Court Complex, Sector-10
Dwarka, Delhi-110075

Sub: Judgment dated 13.04.2023 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1890 of 2014 titled "B.S. Hari Commandant Versus Union of India & Ors."

Sir,

I am directed to forward herewith a copy of Judgment dated 13.04.2023 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1890 of 2014 titled "B.S. Hari Commandant Versus Union of India & Ors." for information.

Yours faithfully,

(Jasmeet Bhatia)
Deputy Registrar (Estt.II)
For Registrar General

Encl: as above

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 4311-4323 /DHC/Gaz/G-2/SC-Judgment/2023

Dated: 19th, May, 2023.

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.

To,


1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
3. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
4. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
5. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
6. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
7. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
8. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
9. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
10. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
11. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
12. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

Sub: Judgment dated 13.04.2023 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1890 of 2014 titled "B.S. Hari Commandant vs. Union of India & Ors." regarding.


Sir/ Madam,

I am directed to forward herewith the copy of Judgment dated 13th April, 2023 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1890 of 2014 titled "B.S. Hari Commandant vs. Union of India & Ors." and to request you to circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,


(S.S. Bhatnagar)
Joint Registrar (Gazette-IB)
for Registrar General.

Encl: As above.

Gern. Br.

Pr. DESJ (HQ)
20/5/23

(18)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

No. _____/Genl./HCS/2023


Most Urgent/Out at once
Dated, Delhi the 22 MAY 2023

19191-19291

Sub : Circulation of copy of Judgment dated 13.04.2023 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 1890/2014, titled "B.S. Hari Commandant Vs. Union of India & Ors." for information and necessary compliance.

A copy of the letter no. 4311-4323/DHC/Gaz./G-2/SC-Judgment/2023 dated 19.05.2023 bearing diary no. 1337 dated 20.05.2023 alongwith copy of Judgment dated 13.04.2023 passed by Hon'ble Supreme Court of India in the abovesaid matter is being circulated for information and necessary compliance to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
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(RAKESH PANDIT)
Officer-in Charge, Genl. Branch, (C)
Addl. District & Sessions Judge,
Tis Hazari Courts, Delhi

Encls. As above.